

MILLENNIUM SOFTECH PRIVATE LIMITED														
The Public Announcement called for submission of proof of claims from Financial Creditors in Form C as stipulated in Regulation 9, Till 11.01.2023, the undersigned Resolution Professional has received claims from the following Financial Creditors:					FINANCIAL CREDITORS secured - FORM C									
(A) FINANCIAL CREDITORS - FORM C RECEIVED														
Sr. no.	Name	Claimant (Secured/unsecured/contingent)	Related party of the Corporate Debtor	Identification Number, if any	Liability as per books of accounts as on 31.03.2020	Amount of Claim (Rs.)			Amount of Claim Admitted (Rs.) * see note below			Amount under verification / Not Admitted (Rs.)	Voting Share (%) in CoC	
						Total claims by creditors (principal amount) (a)	Total claims by creditors (Interest) (b)	Total claims by creditors (Other Charges) (c)	Total (a+b+c)	Total Claims admitted (principal amount) (a)	Total Claims admitted (Interest) (b)			Total claims admitted (Other Charges) (c)
A.	Financial Creditors													
1	IndusInd Bank	Secured*	No	L65191PN1994PLC076333	41,263,357	40,826,083	101,217	-	40,927,300	40,826,083	101,217	-	40,927,300	30.25%
TOTAL (A)					41,263,357	40,826,083	101,217	-	40,927,300	40,826,083	101,217	-	40,927,300	30.25%

*Security details:
1. Hypothecation of fixed assets , current assets
2. Personal guarantee of directors Mr V Bhaskar and Mr V Nandkumar
3. Exclusive charge on Residential flat no 8, 2nd floor, Vishwakarma Apartment Plot No 57 , Door No 20 , Old no 14, Shri Venkatarathinam Road , Teynampet Chennai 600018 in the name of Mr V Bhaskar
4. Exclusive charge on Residential flat no 306, 2nd floor , Multi Diamond Apartment , 2nd cross street, Bhadrappa Layout , Doddehalli , Bangalore 560092 in the name of Mr V Bhaskar